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## NATIONAL COMPANY LAW TRIBUNAL CHENNAL BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/104/2016

NAME OF THE PETITIONER(S)

: Arul Danial Roby Helan Bai & Another

NAME OF THE RESPONDENT(S)

: Ponnmoney Marketing Pvt Ltd

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. KESAVARAGA.

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## **ORDER**

No representation on behalf of the petitioner. Counsel for R2 present. The matter is adjourned for appearance of the petitioner. Put up on <u>01.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)